

CA No. 30 of 2016
IN
CP NO. 146(ND)/2012
RT No.27/2016

M/s Aar Kay Chemicals & Ors.

...Petitioners

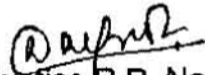
Versus.

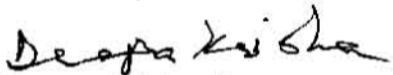
M/s A.P.Refinery Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Anand Chhibar, Senior Advocate with Mr. Rajansh Thukral, Mr. Aniruddha Choudhury, Advocates and Mr. Gaurav Mehta, Practising Company Secretary for petitioners.
Mr. J.S. Puri, Advocate with Mr. Ashish Bansal and Mr. Sunish Bindlish, Advocates for respondents.

Arguments inconclusive. List for arguments for 13.01.2017. The extended period for disposal of the case as granted by the Hon'ble President, NCLT is up to 04.01.2017. A request, therefore, be submitted to the Hon'ble President, National Company Law Tribunal, New Delhi in this regard.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

December 20, 2016
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